

OA 139/87

27.7.93

9

None for the applicant
Shri Darda counsel for respondents
Application is dismissed in
default of the appearance of the
applicant.
No order as to costs.

Y (M Y Priolkar) (M.S. Deshpande)
M(A) V.C.

At 21/7
Order/Judgement ~~attached~~
to ~~.....~~ dated (i)
on ~~07/07/93~~

Ref/24/8